

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 22th September, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 117/2016(CZ)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv.	
FOR HEARING				
2.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	
3.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Kumar Agarwal, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
6.	Original Application No. 44/2013(CZ) (M.A.No.716/16)	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv.for R-6 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary, Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv.	

7.	Appeal No. 42/2015(CZ) (M.A.No.563/16)	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
8.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
9.	Original Application No. 106/2016(CZ)	Ram Mohan Sharma Vs. M/s Ultimate Construction & 2 Ors.	Mr. Dharamveer Sharma, Adv.	
10.	Original Application No. 113/2016(CZ)	Kaluram Tomar Vs. State of M.P. & 7 Ors.	Mr. Mohammad Arif Sheikh, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 57/2013 (CZ) (M.A.No.706/15) (M.A.No.71/16) (M.A.No.72/16) (M.A.No.92/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv.R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4	

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